

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 30

**IA No. 316/23
317/23
1124/23
in**

**CP (IB) No. 39/Chd/Pb/2017
(Admitted)**

Under Section 7, & 43 IBC 2016

In the matter of:-

Sunrise 14/ A / S Denmark

...Petitioner/Financial Creditor

Vs.

Muskaan Power Infrastructure

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.12.2023.

Sd/-
Court Officer

October 31, 2023
mamta